## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 56/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES:

Shri Michael Sassoon Asshtamkar

V/s.

M/s. Menorah Realties Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

M.S. BHADWAT Advocator
SAW'V.P. Verma & Collicus

& Shrem shifty
& Sakshi Jayant for R2 to Ry

DAVID ASHTAMKAR Respondent

## <u>Order</u> <u>CP No.56/397-398/CLB/MB/MAH/2015</u>

At the request of the parties, list this matter for filing Consent Terms on 6.12.2016

sd/-B.S.V.PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)